

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2441
ANSWERED ON 05.03.2020

ENVIRONMENTAL FLOW NORMS

2441. SHRI P.P. CHAUDHARY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether all dams and barrages are complying with Environmental Flow (e-Flow) norms as notified by the National Mission for Clean Ganga (NMCG) and if so, the details thereof;
- (b) if not, the reasons therefor and the action taken in the matter;
- (c) whether powers and responsibilities have been delegated to States and local bodies for cleaning of the Ganga river; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) The notified environmental flow regime is being monitored and supervised by Central Water Commission (CWC). As per latest quarterly monitoring report "Implementation of Minimum Environmental Flows In River Ganga (upto Unnao)" submitted by CWC for the period of October-December, 2019, most of the projects were complying the e-flow norms during monsoon period. However, after monsoon period, some of the projects are not meeting the mandated e-flows. The following projects are not complying the e-flow norms after 15th December, 2019 on continuous basis:

- i) Maneri Bhali Phase-2
- ii) Vishnuprayag HEP
- iii) Srinagar HEP
- iv) Pashulok Barrage

The Maneri Bhali Phase-1 was not meeting e-flow norms on some occasions, however, it is meeting e-flow norms after 15th December, 2019. The other six projects in the stretch viz. Tehri Dam, Koteshwar Dam, Bhimgoda barrage, Bijnor barrage, Narora barrage and Kanpur barrage are meeting the e-flow norms.

(b) Projects which are not complying with the e-flow norms are issued advisory by CWC.

(c) & (d) Yes Sir. Para 24 of River Ganga (Rejuvenation, Protection & Management) Authority Order, 2016, issued vide notification dated 07.10.2016, has prescribed the powers, duties and functions of State Ganga Committees. Similarly, para 55 of the said Order has prescribed the powers, duties and functions of District Ganga Committees. The notified authority order, 2016 is available in public domain at link:

https://nmcg.nic.in/writereaddata/fileupload/47_AuthorityNotification.pdf